

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2655
ANSWERED ON:08.08.2003
THIRD PARTY MOTOR CLAIMS
BHERU LAL MEENA

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been lot of corruption noticed in the third party motor claims by New India Assurance Company Ltd. in some of the offices in Delhi and Western UP., particularly in Agra, Aligarh, Meerut and Gaziabad;
- (b) if so, the steps taken or proposed to be taken by the company to exercise control over corruption; and
- (c) the details of third party claims paid by the company in the above stations during each of the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) The New India Assurance Company Limited (NIACL) has reported that few corruption cases in Third Party Motor claims have been noticed.
- (b) The following steps have been taken by NIACL to exercise control over corruption:
 - (1) Whenever company's employees are suspected to be involved, the matter is referred to the Vigilance Department for necessary investigation and appropriate action thereof.
 - (2) Inter RO Inspection-cum-Audit of Third Party Claim files are carried out by deputing Officers from other Regional Offices.
 - (3) Performance of advocates handling Third Party Claim cases are also reviewed.
- (c) The details of third party claims paid by the insurance company during the last three years is given in the enclosed statement.